

[English]

Modernisation Loans to Textile Industry

6442. SHRI SHANTILAL PURUSHOT-TAMDAS PATEL: Will the Minister of TEXTILES be pleased to state:

(a) the amount of loan given to the textile industry for modernisation during last three years, year-wise:

(b) whether the sick mills have turned into profitable undertakings; and

(c) not, the reasons thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) A sum of Rs. 140.74 crores was disbursed till 1987, Rs. 166.84 crores in 1988 & 149.18 crores in 1989 under the Textile Modernisation Fund

(b) and (c) While productivity of the units assisted under the Scheme had generally improved, profitability did not improve in all cases, as modernisation is only one of the inputs in improving the health of sick units.

[Translation]

NTC Policy for Cottage and Mini Industry in Private Sector

6444. SHRI BHOGENDRA JHA. Will the Minister of TEXTILES be pleased to state:

(a) whether the National Textile Corporation is practically pursuing a policy to supply cut-pieces to cooperatives based on self-employment and to cottage industries and mini industries in the private sector for making readymade garments:

(b) if so, the names of organisations in Bihar which are receiving such cloth from National Textile Corporation; and

(c) if no organisation is receiving such cloth, the steps contemplated to be taken to ensure that NTC supplies cloth to these organisation in Bihar?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Does not arise.

(c) In case any such organisation approaches, NTC will be willing to consider each such case on merits and as per policy guidelines laid down in this regard.

[English]

Textiles Workers Rehabilitation Fund Scheme.

6445. SHRI SHANKERSINH VAGHELA:
SHRI KASHI RAM RANA:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government of Gujarat have urged Union Government to set up public sector projects in Ahmedabad to provide employment to the unemployed workers of closed textile mills:

(b) if so, the reaction of Government thereto:

(c) whether State Government of Gujarat has asked for making payment against the terminal benefits to the workers of closed Textile Mills from out of funds of TWRFS:

(d) if so, the action taken thereon:

(e) whether Union Government propose to reduce the Excise duty on cloth, and to shift it to the yarn stage as demanded by